

(7) A statement (Hindi and English versions) on the Action taken by the Government on the Motion regarding Student Unrest adopted by the Lok Sabha on the 31st July, 1978. [Placed in Library. See No. LT-4507/79.]

(8) (i) A copy of the Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 1977-78.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts

[Placed in Library. See No. LT-4508/79.]

ANNUAL REPORT OF SILK AND RAYON Textiles Export Promotion Council, BOMBAY FOR 1977-78

THE MINISTER OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1977-78. [Placed in Library. See No. LT-4509/79.]

SUMMARIES OF BUDGET ESTIMATES AND ACTUALS FOR 1979-80 AND 1977-78 RESPECTIVELY OF INDIAN AIRLINES AND AIR INDIA

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954:—

- (a) (i) Summary of Budget Estimates for Revenue and Expenditure of the Indian Airlines for the year 1979-80.

(ii) Summary of Actuals for the year 1977-78 Budget Estimates and Revised Estimates for the year 1978-79 and Budget Estimates for the year 1978-80 under Capital of Indian Airlines.

(b) (i) Summary of Budget Estimate for Revenue and Expenditure of Air India for the year 1979-80.

(ii) Summary of Actuals for the year 1977-78, Budget Estimates and Revised Estimates for the year 1977-78 and Budget Estimates for the year 1979-80 under Capital of Air India.

[Placed in Library. See No. LT-4510/79.]

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963, ANNUAL REPORT OF INDIAN INSTITUTE OF FOREIGN TRADE, NEW DELHI FOR 1977-78, ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF PACKING, BOMBAY, FOR 1977-78, ETC. ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export Inspection Council Employees (Classification, Control and Appeal) Amendment Rules, 1979, published in Notification No. S.O. 1442 in Gazette of India dated the 5th May, 1979.

(ii) The Export Inspection Agency Employees (Classification, Control and Appeal) Amendment Rules,